

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-6/1999/1486/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abdul Hakim,
Member, MACT No. 3, Kamrup (M),
Guwahati, Assam

Dated Guwahati the ^{dh} 28 February, 2024

Sub: **Casual leave.**

Ref:- Your letter No. MACT No.3/2024/96, dtd. 01.02.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 18.04.2024 and 19.04.2024, along with station leave permission, from the evening of 12.04.2024 till the morning of 22.04.2024.** The Member, MACT No. 1, Kamrup (M), Guwahati, Assam, and in his absence, the Member, MACT No. 2, Kamrup (M), Guwahati, Assam, and in his absence, the District & Sessions Judge, Kamrup (M) shall remain in charge of your Court and office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-6/1999/1487-1488-1489-1489(A)/dated , 28-02-2024
Copy to :

1. The Member, MACT No. 1, Kamrup (M), Guwahati, Assam.
2. The Member, MACT No. 1, Kamrup (M), Guwahati, Assam.
3. The District & Sessions Judge, Kamrup (M).
- ✓ 4. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)